

Statistical information relating to High Court and Subordinate courts of the Karnataka State with regard to Commercial Cases filed before the Commercial Courts, Commercial Division or Commercial Appellate Division as on 01.10.2019

S.No. (1)	Name of the Court (2)	No. of cases pending (as on 01.09.2019) (3)	No. of new cases Instituted (from 01.09.2019 to 30.09.2019) (4)	Total cases pending in the court (as on 30.09.2019) (5)	No. of cases disposed(from 01.09.2019 to 30.09.2019) (6)	Average No. of days taken to decide the case (7)
1	High Court of Karnataka	17	7	23	1	33 days
Subordinate Court of Karnataka State:						
2	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City.	898	56	915	39	2 years 9 months 1 days
3	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	103	12	106	9	1 year 10 months 15 days
4	IV Addl. District and Sessions Judge, Ballari.	494	49	518	25	2 years 1 month 8 days
	Total	1495	117	1539	73	2 years 2 months 26 days